

Title Suit (D) No. 31/2019

**07-02-2022**

Petitioner is unrepresented.


Respondent is represented.

Seen the petition No. 133/22 of the Respondent wherein it is prayed to make necessary arrangement to transfer the instant suit to the Court of learned Addl. District Judge, Sonitpur at Tezpur in view of the Order dated 09-12-2020 passed by the Hon'ble Gauhati High Court in Tr.P.(C)./39/2019. The petition is accompanied by a certified copy of the above Order of the Hon'ble High Court.

It is seen from the above Order of the Hon'ble High Court that the Hon'ble High Court has been <sup>pleased</sup>~~placed~~ to allow the transfer petition of the present Respondent, directing the learned District Judge at Dibrugarh to transfer T.S.(D) No. 31/2019 pending in this Court to the learned Court of District Judge, Sonitpur at Tezpur.

In view of the above Order of Hon'ble High Court, the case record of this case is hereby forwarded to the Hon'ble District Judge, Dibrugarh for favour of making necessary arrangement to transfer this case to the Court of Hon'ble District Judge, Sonitpur at Tezpur.

Dealing Assistant to do the needful accordingly.

  
Addl. District Judge  
Addl. District Judge  
Dibrugarh